

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Contempt Petition No.180/00012/2018  
in Original Application No.180/00683/2016**

**Tuesday, this the 1<sup>st</sup> day of October, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

S.Peter,  
Helper Retired,  
Southern Railway, Palghat Division,  
Kattoor Railway Colony Road,  
Mettupalayam, Tamilnadu. ....Petitioner

**(By Advocate Mr.Siby.J.Monippally)**

**v e r s u s**

1. Sunitha Vedantham,  
Chief Personal Officer,  
Southern Railway, Chennai.
2. Sidharth.K.Raj, S/o.Raj,  
Senior Personal Officer, Southern Railway,  
Trivandrum Division, Trivandrum.
3. Chandrika Jayasankar,  
W/o.Jayasankar,  
Senior Personal Officer, Southern Railway,  
Palghat Division, Palghat. ....Respondents

**(By Advocate Mr.Sunil Jacob Jose)**

This application having been heard on 1<sup>st</sup> October 2019, the Tribunal on the same day delivered the following :

.2.

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

In the affidavit filed on behalf of the respondents it is submitted that the benefits as claimed have already been disbursed. Learned counsel for the petitioner confirms the same. In view of the above, the C.P is closed and the notices stand discharged.

(Dated this the 1<sup>st</sup> day of October 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures in C.P.No.180/00012/2018 in O.A.No.180/00683/2016**

- 1. Annexure P-1** – A copy of the judgment O.A.No.683/2016 and other cases dated 31.8.2016 of CAT, Ernakulam.
- 2. Annexure R-1(a)** – A copy of the Memorandum no.SA/P 353/OA 683/2016 dated 29.6.2018.
- 3. Annexure R-1(b)** – A copy of the Memorandum Ref.No.PB/500/Commission Bearer/Vol.I dated 26.7.2018.
- 4. Annexure R-1(c)** – A copy of the Memorandum Ref.No.PB/500/Commission Bearer/Vol.I dated 29.6.2018.

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